CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW ORIGINAL APPLICATION NO: 518/2003.

this, the 1st day of December 2003.

HON'BLE MR. JUSTICE S.R. SINGH, VICE CHAIRMAN HON'BLE MR. S.P. ARYA MEMBER(A)

Pyare Lal Rathore, aged about 60 years s/o Late Nanhe Lal Rathore R/o 18/342, Indira Nagar, Lucknow, Lastly employed as A.S.R. M. (P) 'O' Division Lucknow.

....Applicant.

(BY ADVOCATE SHRI A.P. SINGH)

VERSUS

- 1. Union of India through Secretary, Ministry of Communication & I.T. De/artment of Posts New Delhi.
- 2. Director General, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.110001.
- 3. Asstt. Director General (S.G.P.), Department of Posts Bhawan, Sansad Marg, New Delhi-110001.
- 4. Chief Post Master General U.P. Lucknow.

....Respondents.

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(BY ADVOCATE SHRI Yogesh Kesharwani)

ORDER (ORAL)

BY HON'BLE MR. SJUSTICE S.R. SINGH, V.C.

The applicant has filed this O.A. seeking directions to the respondents to consider the case of the applicant to

Ort,

grant promotion to the grade PSS Group B w.e.f. the date juniors to the applicant has been granted promotion to the PSS Group B and fix pay scale of the applicant in pay scale of Rs. 7500-12000. The applicant has submitted representation before the competent authority on 14.6.2002. The respondents has however, not passed any order on his aforesaid representation.

- 2. It has been submitted by the learned counsel for the applicant that the O.A. may be disposed of with the direction to the respondents to consider and pass appropriate order on the representation submitted by the applicant.
- 3. Considering the facts and circumstances, the O.A. is disposed of with the direction to the Director General, Department of Posts Dak Bhawan, Sansad Marg, New Delhi(respondent No. 2) to consider and pass appropriate orders on the applicant's representation dated 14.6.2002 by passing a reasoned and speaking order within a period of two months from the date of receipt of this order. No costs.

MEMBER(A)

VICE CHAIRMAN